

**GOVERNMENT OF INDIA**

**MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO-3100**

**ANSWERED ON- 09/08/2024**

**PERMISSION OF CHINA NAVAL SHIPS IN SRI LANKA PORTS**

**3100. SHRI T R BAALU**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

**a) whether Sri Lanka has recently decided to allow naval ships of China reversing its earlier decision of not permitting them in its ports despite the protests by India and the USA and if so, the details thereof;**

**(b) whether this decision may have adverse impact on the security interests of India particularly the security of Tamil Nadu and its fishermen due to the presence and long stay of Chinese naval ships in the ports of Sri Lanka in southern sea borders; and**

**(c) if so, the response of the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a to c) Government are aware of reports that the Government of Sri Lanka has imposed a one year moratorium, starting from 1 January**

**2024, on foreign research vessels to make port calls in Sri Lanka. India's relations with its neighboring countries stand on their own footing and are independent of the relations of those countries with third countries. Government continues to carefully monitor any developments having a bearing on India's security and economic interests, and takes all necessary measures to safeguard them.**

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